

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. †2759
ANSWERED ON 02.08.2022

E-GRAM SWARAJ PORTAL

†2759. SHRI VISHNU DAYAL RAM:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) the details of the steps taken by the Government to promote e-governance in Panchayati Raj Institutions (PRIs);
- (b) the details of objectives, domain and success of e Gram Swaraj Portal launched by the Government to facilitate decentralised planning, reporting of progress and accounting;
- (c) the amount of funds allocated and issued for development of the portal;
- (d) whether the Government has made any assessment regarding intended impact and benefits;
- (e) if so, the details thereof; and
- (f) the details of the financial management measures for Panchayati Raj Institutions (PRIs) which are proposed to be handed over to e Gram Swaraj?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

- (a) Under Digital India Programme, Ministry is implementing e-Panchayat Mission Mode Project (MMP) with the aim to transform the functioning of Panchayati Raj Institutions (PRIs) by making them more transparent, accountable, and effective.
- (b) The Ministry launched eGramSwaraj, a work-based comprehensive application for PRIs under the e-Panchayat MMP on 24th April 2020. This application encompasses all aspects of Panchayat functioning viz. planning, budgeting, accounting, monitoring, asset management etc, on a single digital platform including online payments. So far, 2.53 lakh GPs have prepared and uploaded their Gram Panchayat Development Plans (GPDPs) for 2022-23. Under 14th Finance Commission, 1.44 lakh GPs and 91,607 GPs have carried out online transactions during 2020-21 and 2021-22 respectively. Similarly, 1.93 lakh GPs have carried online transactions under 15th Finance Commission during 2021-22.
- (c) Under e-Panchayat Mission Mode Project funds are being provided to National Informatics Center Services Inc. (NICS) for central level support for maintenance of e-Panchayat applications including eGramSwaraj. During 2019-20, 2020-21 and 2021-22 funds

to the tune of Rs. 7.25 Crore, 17.79 Crore and 11.71 Crore respectively are released to NICSI under e-Panchayat Mission Mode Project.

(d) & (e) The Ministry constantly engages with the States through virtual and physical training and enablement for States to adopt the eGramSwaraj application. All States are making efforts to implement e-Panchayat MMP, based on their available resources. However, due to differentials in the level of preparedness of Panchayats across the country, States are at different stages of implementing these applications.

(f) eGramSwaraj has been integrated with Public Financial Management System (PFMS), called eGramSwaraj-PFMS Interface (eGSPI), for tracking fund flow under Central Finance Commission provided to the Panchayats and carrying out real time payments to service providers. eGSPI envisages to establish sound financial management system, enhance transparency and accountability of Panchayats. Further, for strengthening financial management of PRIs, Ministry also launched an application – AuditOnline, on 15th April 2020, for online audit of PRI accounts. This is in compliance with the XV Finance Commission recommendations of ensuring availability of audited accounts online.
